

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5950  
ANSWERED ON:02.05.2003  
PERCENTAGE OF TRIBAL POPULATION  
LAXMAN GILUWA;LAXMINARAYAN PANDEY;MANSINH PATEL

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the percentage of tribal population in the country and the State-wise details thereof;
- (b) the names of the tribe-dominant States;
- (c) the amount allocated State-wise for the development of adivasis during the last three years; and
- (d) the schemes and programmes implemented for development of adivasis in these States during the last three years?

**Answer**

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) According to the 1991 census, the Scheduled Tribes population was 67.76 million, constituting 8.08% of the total population of the country. A statement showing the State-wise percentage of the Scheduled Tribe population is at Statement I.

(b) Arunachal Pradesh, Meghalaya, Mizoram and Nagaland have a tribal majority.

(c) Funds are allocated State-wise by this Ministry under Article 275(1) of the Constitution and SCA to TSP. A statement showing funds allocated to the States/UTs under these schemes for the development of Scheduled Tribes during the last three years is at Statement II.

(d) In addition to the various State sectoral programmes being implemented by the States/UTs, the Ministry of Tribal Affairs has provided assistance to the States/UTs during the last three years under the following schemes/programmes:

(i) Special Central Assistance (SCA) for the Tribal Sub Plan

(ii) Grants under the First Proviso to Article 275(1) of the Constitution

(iii) Grants-in-aid to Non Governmental Organizations (NGOs),

(iv) A Coaching and 'Allied' scheme for Scheduled Tribes

(v) Vocational Training in Tribal Areas

(vi) Educational Complexes in Low Literacy Pockets for the Development of Women's Literacy in Tribal Areas

(vii) Grants-in-aid to the State Tribal Development Cooperative Corporations (STDCs) Establishment of Village Grain Banks

(viii) Establishment of Village Grain Banks

(ix) Development of Primitive Tribal Groups (PTGS)

(x) Post-Matric Scholarships to the students belonging to Scheduled Tribes for studies in India

(xi) Book Banks for Scheduled Tribes students

(xii) A Central Sector Scheme for upgradation of merits of Scheduled Tribes students

(xiii) Girls Hostels for Scheduled Tribes 1â€™1:

(xiv) Boys Hostels for Scheduled Tribes

(xv) Establishment of Ashram Schools in the Tribal Sub-Plan Area

(xvi) Research and Training

(xvii) Exchange of Visits of Tribals

(xviii) Assistance to the State Scheduled Tribe Development Corporations (STDCs)

(xix) Special incentives to NGOs.